

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 339 OF 2018 &  
IA NO. 1339 OF 2018**

**Dated: 20<sup>th</sup>September, 2019**

**In the matter of:**

**Paschim Gujarat Vij Company Ltd.**

**.... Appellant(s)**

**Versus**

**Investment and Precision Casting Ltd. & Anr.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **21.11.2019.**

**Court Master/PS**

*js*